

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7447
ANSWERED ON:22.05.2012
PROSECUTION OF NAXALITES
Mahajan Smt. Sumitra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of naxalites arrested during the last one year, State-wise;
- (b) whether a large number of cases for prosecution of arrested naxalites is pending in different courts;
- (c) if so, whether special courts are proposed to be set up to expedite the prosecution of the naxalites;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): The state-wise details of naxals arrested in the last one year are annexed.
- (b): Naxal related crimes are registered, investigated and prosecuted by the State Governments concerned. It is a fact that a number of undertrial cases relating to naxal crimes are pending in various courts of law.
- (c) to (d): It is the endeavour of the Government to ensure systematic and speedy delivery of justice. In order to ensure speedy trial of the cases related to naxal crimes, the Central Government has advised the naxal affected states to set up special courts and special public prosecutors. Some of the states have already taken steps in this direction.